

(e) Yes, rubber roller type hullers would produce less brokens, but such hullers are not being made in the country at present. Besides, Sheller type of mills are considered preferable to hullers.

C.D. Block at Khowai (Tripura)

389. Shri Dasaratha Deb: Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether any Advisory Committee has been formed for the Community Development Block at Khowai, Tripura;

(b) if so, whether all the members of the Tripura Territorial Council from that Block area have been included in that Advisory Committee;

(c) if not, the reasons therefor?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) Yes, Sir.

(b) The two members of the Territorial Council from the Block have been included in the Advisory Committee.

(c) Does not arise.

Roads in Agartala

390. Shri Dasaratha Deb: Will the Minister of Health be pleased to state:

(a) the total mileage of Agartala town roads;

(b) the total mileage black-topped;

(c) the steps taken to black-top the Harigange-Basak Road; and

(d) the approximate date when the work of black-topping of all the roads of Agartala town is likely to be completed?

The Minister of Health (Shri Karmakar): (a) 39.01 Miles including lanes and bylanes.

(b) 5.15 Miles.

(c) Preliminaries have been completed and the work is expected to be started within a few days.

(d) The work of black-topping of all important roads of Agartala town is expected to be completed within the financial year 1960-61.

Cold Storage Plants

391. Shri Hem Barua: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government propose to set up two cold storage plants—one in Delhi and the other in Madras—for preservation of fruits and vegetables;

(b) if so, what will be the capacity of these plants; and

(c) whether any date for the setting up of the plants has been fixed?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

12 hrs.

**PAPER LAID ON THE TABLE
AMENDMENT TO INDIAN TELEGRAPH
RULES**

The Minister of Transport and Communications (Dr. P. Subbarayan): I beg to lay on the Table, under subsection (5) of Section 7 of the Indian Telegraph Act, 1885, a copy of Notification No. G.S.R. 1065 dated the 19th September, 1959 making certain further amendment to the Indian Telegraph Rules, 1951. [Placed in Library. See No. LT-1920/60].

12.01 hrs.

**ESTIMATES COMMITTEE
SEVENTY-THIRD REPORT**

Shri Dasappa (Bangalore): I beg to present the Seventy-third Report of the Estimates Committee on 'Preparation of Budget Estimates of Public Undertakings and Presentation of their Annual Reports and Accounts to Parliament'.